

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.4377
TO BE ANSWERED ON 22.03.2018**

UDAY

4377. SHRI G.M. SIDDESHWARA:

**Will the Minister of POWER
be pleased to state:**

(a) whether the impact of Ujwal Discom Assurance Yojana (UDAY) launched in the year 2015 with a view to bring back good health in State-owned Discoms has started having a wrong impact on Discoms and is being turned into another window to pile up fresh debts;

(b) if so, the details thereof;

(c) whether the Government has made any review of implementation of UDAY, if so, the findings thereof; and

(d) the steps being taken by the Government to implement the scheme in letter and spirit and direct Discoms not to use it as another window to pile up debts?

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND
NEW & RENEWABLE ENERGY**

(SHRI R. K. SINGH)

(a) & (b): As per information received from the States, the gap between Average Cost of Supply (ACS) and Average Revenue Realized (ARR) has reduced from 59 paise per unit in FY 2015-16 to about 41 paise per unit in FY 2016-17.

(c) & (d): Review for implementation of UDAY is a continual process which includes monitoring of debt of DISCOMs. A Monitoring Committee, under the chairmanship of Secretary (Power), has been constituted to ensure close monitoring of performance of the participating States under UDAY. The Committee reviews the operational and financial parameters of participating States at regular intervals. Further, State-specific focused meetings have also been held to handhold States/UTs and the DISCOMs for effective turnaround. Besides, this scheme is also being monitored regularly in the Review, Planning & Monitoring Meetings (RPMs) as well.
